

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 301 OF 2015 &
IA NOS. 484 OF 2015 & 198 OF 2016

Dated: 06th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Sahai
Mr. Abhishek Kumar
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Ms. Ritu Gupta

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

ORDER

As the matter was not reached, post this matter for hearing on **01.11.2018 & 02.11.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member